## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2015

NAME OF THE TRANSFEROR

: UNION OF INDIA

NAME OF THE TRANSFERRE

: FINANCIAL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

DR. MURARI MOHIT ADVANT

3 N.F. DHILLA

SR. ADVOLARE

3) ARVINDH PANDIAN

y) Vmod Rumar

Seinivasan

Advorate JR-2-4, Advorate JR-21 R 27 - 28

O P. RAZ KUMA L ZUABAKH RANAAWD

LOUNSEL FOX SMAF7 (INTERVENOUS)

NAVEEN KUMAR MURTHI for S.VARSHA

in C.A. 75/16 ( Impleading party )

cur for petition\_

B. DHANARAJ DR. SIMON

## (12)

## **ORDER**

Counsel for the Petitioner present. Counsel for R5 to R8 and R10 to 17 present and submitted his arguments. Counsels representing the rest of the Respondents will submit their final arguments on the next date of hearing. Put up on 13.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

-sd -

MEMBER (JUDICIAL)